

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI

COURT-VI

Item No. 217
427/252/ND/2020

IN THE MATTER OF:
Gurdeep kaur Gulati

...APPELLANT

Vs.

ROC

...RESPONDENT

Section
Under Section 252

Order delivered on 23.12.2020
(Virtual Hearing)

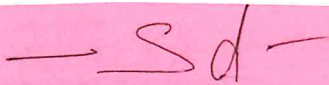
Coram:
SHRI P.S.N. PRASAD, HON'BLE MEMBER (JUDICIAL)
DR. V.K. SUBBURAJ, HON'BLE MEMBER (TECHNICAL)

For the Petitioner/Appellant
For the ROC
For the Income Tax Department


:Mr. Lalit Mohan, Advocate.
:Mr. M. Yadubhushan Rao, AROC.
:Ms. Easha Kadian, St. counsel
along with Mr. Ankit Singh,
Advocate.

ORDER

Heard the arguments advanced by the Appellant as well as AROC and the Learned Counsel for the Income Tax Department. Let this matter be listed on 24.12.2020.



(V.K. Subburaj)
Member (T)



(P.S.N. Prasad)
Member (J)